

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C)

No(s). 39788/2013

SHIVAM HAND MADE PAPER

Petitioner(s)

VERSUS

THE COMMISSIONER ALLAHABAD DIV.& ORS  
(with office report)

Respondent(s)

Date : 11/03/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. E. C. Vidya Sagar, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Fresh steps need to be taken by the Ld. Counsel for the  
petitioner to effect service on respondent Nos.1, 2 and 4.

None has entered appearance for respondent No.3.  
Vakalatnama, despite undertaking, has not been filed.

List again on 27.4.2015.

(RACHNA GUPTA)  
Registrar

Signature Not Verified

Digitally signed by  
Rupam Dhamija  
Date: 2015.03.14  
13:05:09 IST  
Reason: